

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 9

Dated Guwahati, the 22nd of January, 2025

In continuation to this Registry's Notification No. 86 dated 23.12.2024, it is hereby notified that the Memo of Parties is to be typed in *Capital/Upper* case letters while e-filing cases.

This Notification shall come into effect immediately.

By Order,

Sd/- C. B. Gogoi

REGISTRAR GENERAL (I/C)


Memo No. HC. III-07/2024/544 - 572 / G, Dated the 22nd January, 2025.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati for information.
3. The L.R.- cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6. *He is requested to circulate this Notification to all State Government Departments for compliance.*
4. The Law Secretary, Nagaland, Mizoram and Arunachal Pradesh.
(He/She is requested to circulate this Notification to all State Government Departments for compliance)
5. The Registrar (Vigilance/Admin/Judicial), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court (Itanagar Permanent Bench/Aizawl Bench/Kohima Bench).
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judges, _____, Assam. ***(He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction).***
9. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Director, Law Research Institute, Gauhati High Court, Guwahati.

16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
24. The Senior Systems Officer, eCourt, Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The AO (J), _____, Section, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL (I/C)


22-1-25